

(Urban)" Mission on 25.06.2015 with the aim to provide assistance to States/UTs in addressing the housing requirement of the slum dwellers and urban poor through four verticals viz. (i) "In situ" Slum Redevelopment through private participation using land as resource; (ii) Credit Linked Subsidy Scheme (CLSS); (iii) Affordable Housing in Partnership; and (iv) Subsidy for beneficiary-led individual house construction.

Housing facilities under PMAY (Urban) scheme in Tamil Nadu

2588. SHRIMATI SASIKALA PUSHPA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the number of beneficiaries selected by Government for providing housing facilities under Pradhan Mantri Awas Yojana (Urban) Scheme in Tamil Nadu since the inception of this Scheme;

(b) the details of the fund allocated to construct houses under this Scheme; and

(c) the tentative date by which the beneficiaries would be handed over the houses?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH): (a) and (b) Under Pradhan Mantri Awas Yojana (Urban) [PMAY (U)], Central Assistance of ₹ 2540.35 crore has been considered by the Ministry for construction of 1,69,356 houses of EWS category in 674 projects (25 projects under Affordable Housing in Partnership component and 649 projects under Beneficiary-Led Construction component) of Tamil Nadu. Of the Central assistance considered, ₹ 300.38 crore has been released to the State Government of Tamil Nadu as part of the 1st instalment. In addition, 802 beneficiary households of EWS/LIG category have been disbursed interest subsidy under Credit Linked Subsidy Scheme (CLSS) of PMAY (U).

(c) Construction/allotment of houses constructed under PMAY (U) is the responsibility of the State Government and Urban Local Bodies concerned. The tentative time schedule for completing the houses in the projects varies from 12 months to 24 months as mentioned in the respective Detailed Project Reports approved by the State.

Funds sanctioned and released to JICA

2589. SHRI PREM CHAND GUPTA:

SHRIMATI MISHA BHARTI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Japan International Co-operation Agency (JICA) has been associated with development of sewerage network and water supply schemes;

(b) if so, the details thereof and funds sanctioned and released during each of the last three years; and

(c) whether any new proposal has been taken up with JICA recently and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) and (b) Yes, Sir. Japan International Co-operation Agency (JICA) has been associated with development of Sewerage network and water supply schemes in urban areas through Official Development Assistance (ODA) loan in agreement with Department of Economic Affairs and the concerned State Government. The details of funds sanctioned during last three years to various States are given in the Statement (*See below*).

(c) Following proposals relating to Sewerage network and water supply has been posed to Government of Japan/JICA for FY 2016:-

Sl. No.	Name of the Project	Central/State sector	Amount (in crore)
1.	Setting up of 400 MLD capacity SeaWater Reverse Osmosis Desalination Plant at Perur, Chennai	Tamil Nadu	2891.70
2.	Sewerage Project of Port Blair	Andaman and Nicobar Islands	383.00

Statement

Details of Water Supply and Sewerage projects being implemented with JICA ODA loan during each of the last three years and current year - project-wise/State-wise

Sl. No.	Name of the project	Centre/ State	Location (State/city)	Loan amount (yen million/₹ crore)	Date of signing/ closing of Loan Agreement	Disb. during FY 2013-14 (in yen mln)	Disb. during FY 2013-14 (in ₹ cr.)	Disb. during FY 2014-15 (in yen mln)	Disb. during FY 2014-15 (in ₹ cr.)	Disb. during FY 2015-16 (in yen mln)	Disb. during FY 2015-16 (in ₹ cr.)	Disb. during FY 2016-17 (in yen mln)	Disb. during FY 2016-17 (in ₹ cr.)	Project ID-P
1.	Bangalore Water Supply and Sewerage (II)	State	Karnataka Bangalore	41997/ 1686.62	31.3.2005/2 8.7.2015	1266.65	74.04	1546.66	86.76	1065.94	59.45	162.38	10.08	165
2.	Bangalore Water Supply and Sewerage (II-2)	State	Karnataka Bangalore	28358/ 1181.58	31.3.2006/2 4.7.2016	3701.55	110.12	5194.61	280.81	5241.22	286.81	1574.35	100.97	168
3.	Amritsar Sewerage Project	State	Punjab/ Amritsar	6961/ 276.23	30.3.2007/1 1.7.2015	597.07	35.75	584.64	31.45	1094.84	58.93	454.64	28.32	186
4.	Agra Water Supply Project	State	UttarPradesh/ Agra	24822/ 985.00	30.3.2007/ 11.7.2017	832.56	49.49	4188.25	226.40	6365.83	361.33	4491.36	20404.48	185
5.	Goa Water Supply & Sewerage Project	State	Goa	22806/ 905.00	14.9.2007/2 8.11.2017	2824.63	157.99	3540.65	190.59	2380.7	129.22	438.17	28.06	189
6.	Hogenakkal Water Supply and Fluorosis Mitigation Project	State	Tamil nadu	22387/ 785.33	10.3.2008/ 25.3.2017	2520.86	152.53	910.41	51.95	82.58	4.32	0	0	195

